

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No: Estt/HC/2025/141

Date: 20/03/2025

Mr. Adarsh Pastor was offered appointment as Probationer Trainee Library Restorer vide order No. Estt/HC/2024/471 dated 17.10.2024 with the direction to join his duties upto 25.10.2024. Vide order no. Estt/HC/2024/550 dated 04.12.2024, his joining time was extended for three months from the date of appointment. Thereafter, vide notice dated 14.02.2025, his joining time was extended for ten days as last opportunity but he failed to report for joining, therefore, his appointment to the post of Library Restorer is hereby cancelled with immediate effect:-

S. N.	Merit No.	Name of Candidate Sarva Shri	D.O.B.	Male/ Female	Cat./Sub. Cat.	Place of posting
1	11	ADARSH PASTOR S/O RAMASHANKAR	18.01.1999	Male	GENERAL	Jodhpur

By Order,

*20/03/2025*  
19-3-2025

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)52/2024/837

Date: 20/03/2025

Copy forwarded to the following for information and necessary action (through email/whatsapp):-

1. Registrar (Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned Mr. Adarsh Pastor S/o Shri Ramashankar R/o Gram Madiya, Tehsil- Prithvipur, Madiya Khas, Tikamgarh, Madhya Pradesh- 472338  
(email-adarshpastor91@gmail.com)
6. Personal file.

*20/03/2025*  
19-3-2025

REGISTRAR (ADMN.)